


Allahabad Bench

C P No. 299/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Upas	Adv	Petitioner ✓	
2.				

CP NO. 299/ALD/2018

Due paucity of time, the matter could not be taken up.

The case is adjourned to 24^h October, 2019.

Dated: 19.09.2019

— Sd —

A.R.K. SINHA
MEMBER (J)